

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 24/ALD/2017, CA No. 159/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: JEKPL Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 60(5) of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ANURAG KHANNA	SR. ADV.	} For Applicant EXIM BANK	Surjan Advani
2.	MS. GUNJAN JADWANI	ADV.		
3-	MR. NESAR AHMAD	PCS] RP of JEKPL	Anil Kumar
4-	MR. SARVESH KASHYAP	ADV.		
5-	ANIL KUMAR	PCS		

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Argument at the length of counsel from both the sides are heard. Hence, the matter is adjourned to 23rd November, 2017 for submitting a draft resolution plan and to appraise of understanding developed, if any, among the contesting parties.

— Sd —

H.P. Chaturvedi,
Member (Judicial)

Dated:21.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)